

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1975 OF 2011

BEFORE THE REGISTRAR M.A. SAYEED

STATE OF A.P. AND ORS.

Appellant (s)

VERSUS

R.RANGANATHAN
(With appln(s) for stay)

Respondent(s)

Date: 14/02/2013 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Rumi Chanda, Adv.
Ms. C.K. Sucharita, Adv.

For Respondent(s)

Ms.T.Anamika, Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time is granted to the learned counsel for the parties
for filing additional documents, if any, on record.
List again on 21.3.2013.

		(M.A. SAYEED)
		REGISTRAR